

[Shri A. C. George]

price of cement in Nagaland.
[Placed in Library See
No. LT-10245/76.]

REPORT OF COMMISSION OF INQUIRY *re.*
BHARAT SEVAK SAMAJ

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI PRABHUDAS
PATEL): On behalf of Shri Shah
Nawaz Khan, I beg to lay on the Table
a copy of the Report (Hindi version)
of the Commission of Inquiry into the
affairs of the Bharat Sevak Samaj
[Placed in Library. See No LT-
10246/76]

NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT, 1955 AND REPORT (1974)
OF TARIFF COMMISSION *re.* CEMENT
INDUSTRY

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
CIVIL SUPPLIES (SHRI B. P
MAURYA): I beg to lay on the
Table—

(1) A copy each of the following
Notifications (Hindi and En-
glish versions) under sub-
section (6) of section 3 of the
Essential Commodities Act,
1955:—

- (i) The Paper (Control of Pro-
duction) Amendment Order,
1975, published in Notifica-
tion No. S.O. 2551 in
Gazette of India dated the
9th August, 1975.
- (ii) The Paper (Conservation
and Regulation of Use)
Amendment Order, 1975,
published in Notification
No S O 458(E) in Gazette
of India dated the 29th
August, 1975

(iii) The Paper (Control of Pro-
duction) Second Amend-
ment Order, 1975, published
in Notification No. S.O.

487(E) in Gazette of India
dated the 8th September,
1975.

(iv) The Paper (Control of
Production) Third Amend-
ment Order, 1975, published
in Notification No. S.O.
488(E) in Gazette of India
dated the 8th September,
1975

(v) The Paper (Conservation
and Regulation of Use)
Second Amendment Order,
1975, published in Notifica-
tion No S.O. 650(E) in
Gazette of India dated the
12th November, 1975.

(vi) S O 651(E) published in
Gazette of India dated the
12th November, 1975.
[Placed in Library. See No
LT-10247/76]

(2) A copy of the Report (1974)
(Hindi version) of the Tariff
Commission on the compre-
hensive review of the Cement
Industry and revision of fair
ex-works prices payable to
the producers, under sub-
section (2) of section 16 of the
Tariff Commission Act, 1951.
[Placed in Library. See No.
LT-10248/76]

CUSTOMS AND CENTRAL EXCISE DUTIES
DRAWBACK (1ST AMDT.) RULES, 1976
AND NOTIFICATION UNDER THE CENTRAL
EXCISE RULES, 1944

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI DHARAM
BIR SINHA): On behalf of Shri
Pranab Kumar Mukherjee, I beg to
lay on the Table—

(1) A copy of the Customs and
Central Excise Duties Draw-
back (First Amendment) Ru-
les, 1976 (Hindi and English